

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - IA/442(AHM)2021
ITEM No.202 – IA/12(AHM)2023
ITEM No.203 - IA/13(AHM)2023
in
CP(IB) 544 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Narshibhai B Hadiya
V/s
Collyer Containers Terminal Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None.
For the Respondent : Mr. Mehul M. Mehta, Advocate for Respondent No.1
Mr. Harmish Shah, Adv. for R-3

ORDER

IA/442(AHM)2021, IA/12(AHM)2023 & IA/13(AHM)2023

A leave note is filed by the Ld. Counsel for the applicant. The same is not taken on record.

List for further consideration on 09.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)